

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/71(CHE)/2021 IN IA/819/IB/2020 IN & IA/10/IB/2021
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS : The Secured Creditors & 12 Others
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present. Ld. Counsel Mr. Varun Srinivasan appears for R1. Ld. Counsel Mr. Akhil Bhansali appears for R4. Counsel for R3 is presented by Ld. Senior Counsel Mr. P.S. Raman. There is no representation for other Respondents.

List this matter on **13.04.2021 at 10.30 A.M.** along with all other connected applications for orders.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)